

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A. No. 2699/2015

New Delhi, this the 18thday of January, 2017

**HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)
HON'BLE MR. RAJ VIR SHARMA, MEMBER (J)**

H.C. GirirajMeena
Aged about 49 years,
S/o. Late ShriShankar Lal,
R/o. Village :Gopalpura,
P.S. Todabhim, District :Karoli ...Applicant

(By Advocate :None)

Versus

1. Commissioner of Police,
Delhi Police,
Police Headquarters,
New Delhi.
2. Deputy Commissioner of Police,
Traffic (CR) : Delhi
DevPrakashShastriMarg,
Pusa,
New Delhi.
3. Lieutenant Governor
Block-6,
Raj NiwasMarg,
Civil Lines,
New Delhi-110 054.

(By Advocate :Ms. SangitaRai with Mr.Pradeep Singh)

O R D E R (O R A L)

Hon'ble Mr.ShekharAgarwal, Member (A)

None for the applicant. It is seen that there was no appearance on behalf of the applicant for last several dates. It therefore, appears that he is no longer interested in pursuing this OA. Accordingly, this OA is dismissed for default of appearance and non-prosecution.

(Raj Vir Sharma)
Member(J)

(ShekharAgarwal)
Member(A)

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